

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-247**  
**IB-513/ND/2020**

**IN THE MATTER OF:**

M/s Salasar Builders

....Applicant

Vs.

North Rajasthan Infracon Pvt Ltd

.....Respondent

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 24.12.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Chandra Shekhar Yadav, Adv., Gitanshi Arora, Adv

For the Respondent

:

**ORDER**

Due to paucity of time, list the matter on **18.02.2021**.

*Sd/-*  
**(K.K. VOHRA)**  
**MEMBER (T)**

*Sd/-*  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**